

Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench : Ahmedabad

Statement of registered Application's between 01/11/2015 to 30/11/2015.

| S.No. | Case Number | Date of Filing | Appellant/Respondent Detail's | Impugned NO Number & Date |
|---|--|----------------|--|---|
| <u>Statement of registered application's</u> | | | | |
| 1 | C/ROA /10906/2015 -in- C/69/2008-DB | 02/11/2015 | Aggarwal & Co -Vs- C.C.-Jamnagar(prev) | OIA-03-06-JMN-2008 Dated : 29/01/2008 |
| 2 | C/ROA /10907/2015 -in- C/70/2008-DB | 02/11/2015 | Aggarwal & Co -Vs- C.C.-Jamnagar(prev) | OIA-03-06-JMN-2008 Dated : 29/01/2008 |
| 3 | E/Early Hearing /10908/2015 -in- E/11294/2013-DB | 02/11/2015 | C.C.E. & S.T.-Rajkot -Vs- Ajanta Manufacturing Limited | OIA-57-59/2013/CE/AK/COMMR-A/AHD Dated : 18/02/2013 |
| 4 | E/ROM /10909/2015 -in- E/11955/2014-DB | 02/11/2015 | Tropical Clothing Co P Ltd -Vs- C.C.E. & S.T.-Daman | OIO-DMN-EXCUS-000-COM-032-13-14 Dated : 27/02/2014 |
| 5 | C/Early Hearing /10910/2015 -in- C/230/2011-DB | 03/11/2015 | Gujarat State Processing Coop Federation Ltd -Vs- C.C.-Kandla | OIO-KDL/COMMR/24/10-11 Dated : 07/03/2011 |
| 6 | C/Early Hearing /10911/2015 -in- C/231/2011-DB | 03/11/2015 | Gokul Refoils & Solvents Ltd -Vs- C.C.-Kandla | OIO-KDL/COMMR/24/10-11 Dated : 07/03/2011 |
| 7 | E/Early Hearing /10912/2015 -in- E/13481/2013-SM | 03/11/2015 | Gokul Refoils & Solvents Ltd -Vs- C.C.E. & S.T.-Surat-ii | OIA-SUR-EXCUS-002-APP-201-13-14 Dated : 30/09/2013 |
| 8 | C/Early Hearing /10913/2015 -in- | 04/11/2015 | Balkrishna Industries Ltd -Vs- | OIA-MUN-CUSTM-000-APP-121-15-16 Dated : 05/08/2015 |

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| | C/11524/2015-DB | | C.C.-Mundra | |
| 9 | ST/Early Hearing /10914/2015 -in- ST/347/2012-DB | 04/11/2015 | N P Patel & Co -Vs- C.S.T.-Service Tax - Ahmedabad | OIO-STC/19/COMMR/AHD/2012 Dated : 29/03/2012 |
| 10 | ST/Early Hearing /10915/2015 -in- ST/10252/2013-DB | 04/11/2015 | Ahmedabad Aviation & Aeronautics Ltd -Vs- C.S.T.-Service Tax - Ahmedabad | OIO-STC-42-44-COMMR-AHD-2012 Dated : 31/10/2012 |
| 11 | ST/Early Hearing /10916/2015 -in- ST/10989/2013-DB | 04/11/2015 | K B Mehta Construction Pvt Ltd -Vs- C.S.T.-Service Tax - Ahmedabad | OIO-STC/07/COMMR/AHD/2013 Dated : 01/03/2013 |
| 12 | E/MA(EXTN) /10917/2015 -in- E/12084/2014-DB | 05/11/2015 | Mafatlal Industries Limited -Vs- C.C.E. & S.T.-Ahmedabad-iii | OIO-AHM-EXCUS-003-COM-056-13-14 Dated : 24/02/2014 |
| 13 | ST/Others /10918/2015 -in- ST/148/2008-DB | 05/11/2015 | Sadbhav Engineering Ltd -Vs- C.S.T.-Service Tax - Ahmedabad | OIO-STC/COMMR/AHD/2008 Dated : 03/06/2008 |
| 14 | C/Others /10919/2015 -in- C/11278/2015-DB | 05/11/2015 | Hemani Chemiorganic Pvt Ltd -Vs- C.C.-Ahmedabad | OIA-AHM-CUSTOM-000-APP-043-045-15-16 Dated : 29/05/2015 |
| 15 | C/Others /10920/2015 -in- C/10698/2015-DB | 05/11/2015 | Indian Rayon -Vs- C.C.-Jamnagar(prev) | OIA-JMN-CUSTOM-000-APP-319-14-15 Dated : 05/02/2015 |
| 16 | C/Others /10921/2015 -in- C/10698/2015-DB | 05/11/2015 | Indian Rayon -Vs- C.C.-Jamnagar(prev) | OIA-JMN-CUSTOM-000-APP-319-14-15 Dated : 05/02/2015 |
| 17 | C/Others /10922/2015 -in- | 05/11/2015 | Hemani Chemiorganic Pvt Ltd -Vs- | OIA-AHM-CUSTOM-000-APP-043-045-15-16 Dated : 29/05/2015 |

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| | C/11278/2015-DB | | C.C.-Ahmedabad | |
| 18 | C/Others /10923/2015 -in- C/11283/2015-DB | 05/11/2015 | Srf Ltd -Vs- C.C.-Ahmedabad | OIA-AHM-CUSTOM-000-APP-043-045-15-16 Dated : 29/05/2015 |
| 19 | C/Others /10924/2015 -in- C/11283/2015-DB | 05/11/2015 | Srf Ltd -Vs- C.C.-Ahmedabad | OIA-AHM-CUSTOM-000-APP-043-045-15-16 Dated : 29/05/2015 |
| 20 | C/Others /10925/2015 -in- C/13909/2014-DB | 05/11/2015 | Ghcl Limited -Vs- C.C.-Jamnagar(prev) | OIA-JMN-CUSTOM-000-APP-273-14-15 Dated : 09/10/2014 |
| 21 | C/Others /10926/2015 -in- C/13909/2014-DB | 05/11/2015 | Ghcl Limited -Vs- C.C.-Jamnagar(prev) | OIA-JMN-CUSTOM-000-APP-273-14-15 Dated : 09/10/2014 |
| 22 | C/Others /10927/2015 -in- C/12418/2014-DB | 05/11/2015 | Electrotherm India Limited -Vs- C.C.-Kandla | OIO-KDL-COMMR-67-2013-14 Dated : 28/03/2014 |
| 23 | C/Others /10928/2015 -in- C/12418/2014-DB | 05/11/2015 | Electrotherm India Limited -Vs- C.C.-Kandla | OIO-KDL-COMMR-67-2013-14 Dated : 28/03/2014 |
| 24 | C/Others /10929/2015 -in- C/12562/2014-DB | 05/11/2015 | Ultratech Cement Ltd -Vs- C.C.-Jamnagar(prev) | OIO-06/COMMISSIONER/2014 Dated : 31/03/2014 |
| 25 | C/Others /10930/2015 -in- C/10571/2015-DB | 05/11/2015 | Tata Chemicals Ltd -Vs- C.C.-Jamnagar(prev) | OIA-JMN-CUSTOM-000-APP-307-14-15 Dated : 08/01/2015 |

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| 26 | C/Others /10931/2015 -in- C/10571/2015- DB | 05/11/201 5 | Tata Chemicals Ltd -Vs- C.C.-Jamnagar(prev) | OIA-JMN-CUSTM-000-APP-307-14- 15 Dated : 08/01/2015 |
| 27 | C/Others /10932/2015 -in- C/12562/2014- DB | 05/11/201 5 | Ultratech Cement Ltd -Vs- C.C.-Jamnagar(prev) | OIO-06/COMMISSIONER/2014 Dated : 31/03/2014 |
| 28 | C/Early Hearing /10933/2015 -in- C/312/2012-DB | 05/11/201 5 | Siddhnath Shipping -Vs- C.C.-Kandla | OIO-KDL/COMMR/30/2012-13 Dated : 28/09/2012 |
| 29 | C/CROSS /10934/2015 -in- C/11592/2015- DB | 03/11/201 5 | C.C.E. & S.T.-Surat-ii -Vs- Goldi Green Technologies Pvt Ltd | OIA-CCESA-VAD-APP-II-/SSP- 124/2014-15 Dated : 31/03/2015 |
| 30 | C/Others /10935/2015 -in- C/12202/2014- DB | 06/11/201 5 | Torrent Power Ltd -Vs- C.C.-Jamnagar(prev) | OIO-05/COMMISSIONER/2014 Dated : 28/03/2014 |
| 31 | C/Others /10936/2015 -in- C/12202/2014- DB | 06/11/201 5 | Torrent Power Ltd -Vs- C.C.-Jamnagar(prev) | OIO-05/COMMISSIONER/2014 Dated : 28/03/2014 |
| 32 | C/Others /10937/2015 -in- C/11441/2015- DB | 06/11/201 5 | Ghcl Ltd -Vs- C.C.-Jamnagar(prev) | OIA-JMN-CUSTM-000-APP-010-15- 16 Dated : 05/05/2015 |
| 33 | C/Others /10938/2015 -in- C/11441/2015- DB | 06/11/201 5 | Ghcl Ltd -Vs- C.C.-Jamnagar(prev) | OIA-JMN-CUSTM-000-APP-010-15- 16 Dated : 05/05/2015 |
| 34 | E/CROSS /10939/2015 -in- | 05/11/201 5 | C.C.E. & C.-Anand -Vs- Maksim Alloys | OIA-VAD-EXCUS-ANAND-APP- 01-2015-16 Dated : 07/04/2015 |

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| | E/11467/2015-DB | | | |
| 35 | ST/CROSS /10940/2015 -in- ST/11142/2015- DB | 06/11/2015 | C.C.E. & S.T.-Surat-ii -Vs- Deep Enterprises | OIA-CCESA-VAD-APP-II-SSP-076-2014-15 Dated : 30/01/2015 |
| 36 | ST/CROSS /10942/2015 -in- ST/11281/2015- DB | 06/11/2015 | C.C.E.-Kutch (gandhidham) -Vs- Welspun Corporation Ltd | OIA-KCH-EXCUS-000-APP-021-14-15 Dated : 31/03/2015 |
| 37 | E/ROM /10943/2015 -in- E/1608/2008-DB | 06/11/2015 | Adarsh Textile Mills -Vs- C.C.E. & S.T.-Surat-i | OIO-1517/DEM/2008 Dated : 19/09/2008 |
| 38 | E/Early Hearing /10944/2015 -in- E/13450/2013- SM | 09/11/2015 | Manglam Alloys Ltd -Vs- C.C.E. & S.T.-Ahmedabad-iii | OIA-115-118/2013-AHD-III- /SKS/COMMR-A-/AHD Dated : 24/07/2013 |
| 39 | E/MA(EXTN) /10945/2015 -in- E/1799/2010-DB | 09/11/2015 | Niraj Polymers Pvt Ltd -Vs- C.C.E.-Ahmedabad-i | OIA-290-291/2010-AHD-I- CE/MM/COMMR-A-/AHD Dated : 25/08/2010 |
| 40 | E/MA(EXTN) /10946/2015 -in- E/1800/2010-DB | 09/11/2015 | Niraj Polymers Pvt Ltd -Vs- C.C.E.-Ahmedabad-i | OIA-290-291/2010-AHD-I- CE/MM/COMMR-A-/AHD Dated : 25/08/2010 |
| 41 | E/Early Hearing /10947/2015 -in- E/12266/2013- SM | 09/11/2015 | Universal Metals Company Limited -Vs- C.C.E. & S.T.-Ahmedabad-iii | OIA-85-86/2013/AHD- III/SKS/COMMR-A/AHD Dated : 08/05/2013 |
| 42 | ST/Early Hearing /10948/2015 -in- ST/268/2011-DB | 09/11/2015 | Gujarat State Road Transport Corporation -Vs- C.S.T.-Service Tax - Ahmedabad | OIO-STC/03/COMMR/AHD/2011 Dated : 08/02/2011 |
| 43 | E/ROM /10949/2015 -in- E/953/2012-DB | 09/11/2015 | Vip Industries Ltd -Vs- C.C.E. & S.T.-Vadodara-i | OIO-04-05/CEX/COMMR/BRC- I/MP/2012 Dated : 12/09/2012 |

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| 44 | C/Others /10950/2015 -in- C/12541/2014- DB | 10/11/201 5 | Trinetra Cement Ltd -Vs- C.C.-Kandla | OIO-KDL/COMMR/01/2014-15 Dated : 07/04/2014 |
| 45 | C/Others /10951/2015 -in- C/12541/2014- DB | 10/11/201 5 | Trinetra Cement Ltd -Vs- C.C.-Kandla | OIO-KDL/COMMR/01/2014-15 Dated : 07/04/2014 |
| 46 | C/Others /10952/2015 -in- C/10812/2015- DB | 10/11/201 5 | Trinetra Cement Ltd -Vs- C.C.-Jamnagar(prev) | OIA-JMN-000-APP-303-14-15 Dated : 26/12/2014 |
| 47 | C/Others /10953/2015 -in- C/10394/2015- DB | 10/11/201 5 | Ruchi Soya Industries Ltd -Vs- C.C.-Kandla | OIA-KDL-CUSTOM-000-APP-434- 435-14-15 Dated : 16/12/2014 |
| 48 | C/Others /10954/2015 -in- C/10163/2015- DB | 10/11/201 5 | Mohit Minerals Pvt Ltd -Vs- C.C.-Jamnagar(prev) | OIA-JMN-CUSTOM-000-APP-275- 14-15 Dated : 14/10/2014 |
| 49 | C/Others /10955/2015 -in- C/10163/2015- DB | 10/11/201 5 | Mohit Minerals Pvt Ltd -Vs- C.C.-Jamnagar(prev) | OIA-JMN-CUSTOM-000-APP-275- 14-15 Dated : 14/10/2014 |
| 50 | C/Others /10956/2015 -in- C/10812/2015- DB | 10/11/201 5 | Trinetra Cement Ltd -Vs- C.C.-Jamnagar(prev) | OIA-JMN-000-APP-303-14-15 Dated : 26/12/2014 |
| 51 | C/Others /10957/2015 -in- C/10867/2015- DB | 10/11/201 5 | Trinetra Cement Ltd -Vs- C.C.-Jamnagar(prev) | OIA-JMN-000-APP-303-304-14-15 Dated : 26/12/2014 |
| 52 | C/Others /10958/2015 -in- | 10/11/201 5 | Trinetra Cement Ltd -Vs- | OIA-JMN-000-APP-303-304-14-15 Dated : 26/12/2014 |

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| | C/10867/2015-DB | | C.C.-Jamnagar(prev) | |
| 53 | C/Others /10959/2015 -in- C/10394/2015-DB | 10/11/2015 | Ruchi Soya Industries Ltd -Vs- C.C.-Kandla | OIA-KDL-CUSTOM-000-APP-434-435-14-15 Dated : 16/12/2014 |
| 54 | C/Others /10960/2015 -in- C/10409/2015-DB | 10/11/2015 | Cargil India Pvt Ltd -Vs- C.C.-Mundra | OIA-MUN-CUSTOM-000-APP-019-14-15 Dated : 15/12/2014 |
| 55 | C/Others /10961/2015 -in- C/10410/2015-DB | 10/11/2015 | Cargil India Pvt Ltd -Vs- C.C.-Kandla | OIA-KDL-CUSTOM-000-APP-434-435-14-15 Dated : 16/12/2014 |
| 56 | C/Others /10962/2015 -in- C/10409/2015-DB | 10/11/2015 | Cargil India Pvt Ltd -Vs- C.C.-Mundra | OIA-MUN-CUSTOM-000-APP-019-14-15 Dated : 15/12/2014 |
| 57 | C/Others /10963/2015 -in- C/10410/2015-DB | 10/11/2015 | Cargil India Pvt Ltd -Vs- C.C.-Kandla | OIA-KDL-CUSTOM-000-APP-434-435-14-15 Dated : 16/12/2014 |
| 58 | C/Others /10964/2015 -in- C/10871/2015-DB | 10/11/2015 | Ambuja Cement Ltd -Vs- C.C.-Jamnagar(prev) | OIA-JMN-CUSTOM-000-APP-323-325-14-15 Dated : 25/02/2015 |
| 59 | C/Others /10965/2015 -in- C/10872/2015-DB | 10/11/2015 | Ambuja Cement Ltd -Vs- C.C.-Jamnagar(prev) | OIA-JMN-CUSTOM-000-APP-323-325-14-15 Dated : 25/02/2015 |
| 60 | C/Others /10966/2015 -in- C/10873/2015-DB | 10/11/2015 | Ambuja Cement Ltd -Vs- C.C.-Jamnagar(prev) | OIA-JMN-CUSTOM-000-APP-323-325-14-15 Dated : 25/02/2015 |

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| 61 | C/Others /10967/2015 -in- C/11126/2015- DB | 10/11/201 5 | Ambuja Cement Ltd -Vs- C.C.-Jamnagar(prev) | OIA-JMN-CUSTM-000-APP-008-14- 15 Dated : 30/04/2015 |
| 62 | C/Others /10968/2015 -in- C/10872/2015- DB | 10/11/201 5 | Ambuja Cement Ltd -Vs- C.C.-Jamnagar(prev) | OIA-JMN-CUSTM-000-APP-323- 325-14-15 Dated : 25/02/2015 |
| 63 | C/Others /10969/2015 -in- C/11126/2015- DB | 10/11/201 5 | Ambuja Cement Ltd -Vs- C.C.-Jamnagar(prev) | OIA-JMN-CUSTM-000-APP-008-14- 15 Dated : 30/04/2015 |
| 64 | C/Others /10970/2015 -in- C/10873/2015- DB | 10/11/201 5 | Ambuja Cement Ltd -Vs- C.C.-Jamnagar(prev) | OIA-JMN-CUSTM-000-APP-323- 325-14-15 Dated : 25/02/2015 |
| 65 | C/Others /10971/2015 -in- C/10871/2015- DB | 10/11/201 5 | Ambuja Cement Ltd -Vs- C.C.-Jamnagar(prev) | OIA-JMN-CUSTM-000-APP-323- 325-14-15 Dated : 25/02/2015 |
| 66 | C/Others /10972/2015 -in- C/12132/2014- DB | 10/11/201 5 | Sanghi Industries Limited -Vs- C.C.-Kandla | OIO-KDL/COMMR/59/2013-14 Dated : 27/02/2014 |
| 67 | C/Others /10973/2015 -in- C/12133/2014- DB | 10/11/201 5 | Sanghi Industries Limited -Vs- C.C.-Kandla | OIO-KDL/COMMR/60/2013-14 Dated : 28/02/2014 |
| 68 | C/Others /10974/2015 -in- C/12132/2014- DB | 10/11/201 5 | Sanghi Industries Limited -Vs- C.C.-Kandla | OIO-KDL/COMMR/59/2013-14 Dated : 27/02/2014 |
| 69 | C/Others /10975/2015 -in- | 10/11/201 5 | Sanghi Industries Limited -Vs- | OIO-KDL/COMMR/60/2013-14 Dated : 28/02/2014 |

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| | C/12133/2014-DB | | C.C.-Kandla | |
| 70 | C/Others /10976/2015 -in- C/11997/2014-DB | 10/11/2015 | Gujarat Ambuja Exports Limited -Vs- C.C.-Kandla | OIO-KDL/COMMR/58/2013-14 Dated : 24/02/2014 |
| 71 | C/Others /10977/2015 -in- C/11997/2014-DB | 10/11/2015 | Gujarat Ambuja Exports Limited -Vs- C.C.-Kandla | OIO-KDL/COMMR/58/2013-14 Dated : 24/02/2014 |
| 72 | C/Others /10978/2015 -in- C/11444/2015-DB | 10/11/2015 | Maral Overseas Ltd -Vs- C.C.-Ahmedabad | OIA-AHM-CUSTOM-000-APP-043-045-15-16 Dated : 29/05/2015 |
| 73 | C/Others /10979/2015 -in- C/11444/2015-DB | 10/11/2015 | Maral Overseas Ltd -Vs- C.C.-Ahmedabad | OIA-AHM-CUSTOM-000-APP-043-045-15-16 Dated : 29/05/2015 |
| 74 | C/Others /10980/2015 -in- C/11678/2014-DB | 10/11/2015 | Mohit Minerals Pvt Ltd -Vs- C.C.-Kandla | OIO-KDL/COMMR/52/2013-14 Dated : 30/01/2014 |
| 75 | C/Others /10981/2015 -in- C/11678/2014-DB | 10/11/2015 | Mohit Minerals Pvt Ltd -Vs- C.C.-Kandla | OIO-KDL/COMMR/52/2013-14 Dated : 30/01/2014 |
| 76 | C/Early Hearing /10982/2015 -in- C/181/2011-DB | 10/11/2015 | Hazira Lng Pvt Limited -Vs- C.C.-Ahmedabad | OIA-77/2011/CUS/COMMR-A-/AHD Dated : 07/03/2011 |
| 77 | C/Early Hearing /10983/2015 -in- C/87/2011-DB | 10/11/2015 | Hazira Lng Pvt Limited -Vs- C.C.-Ahmedabad | OIA-239/2010/CUS/COMMR-A-/AHD Dated : 13/12/2010 |
| 78 | C/Early Hearing /10984/2015 | 10/11/2015 | Hazira Lng Pvt Limited -Vs- | OIA-238/2010/CUS/COMMR-A-/AHD |

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| | -in- C/88/2011-DB | | C.C.-Ahmedabad | Dated : 10/12/2010 |
| 79 | C/Early Hearing /10985/2015 -in- C/189/2011-DB | 10/11/2015 | Hazira Lng Pvt Limited -Vs- C.C.-Ahmedabad | OIA-101/2011/CUS/COMMR-A- /AHD Dated : 25/04/2011 |
| 80 | C/COD /10986/2015 -in- C/11859/2015- DB | 06/11/2015 | Mono Steel India Ltd -Vs- C.C.-Kandla | OIA-KDL-CUSTOM-000-APP-026- 031-15-16 Dated : 09/07/2015 |
| 81 | C/COD /10987/2015 -in- C/11860/2015- DB | 06/11/2015 | Atul K Agarwal -Vs- C.C.-Kandla | OIA-KDL-CUSTOM-000-APP-026- 031-15-16 Dated : 09/07/2015 |
| 82 | C/COD /10988/2015 -in- C/11861/2015- DB | 06/11/2015 | Chimanlal Shah -Vs- C.C.-Kandla | OIA-KDL-CUSTOM-000-APP-026- 031-15-16 Dated : 09/07/2015 |
| 83 | C/COD /10989/2015 -in- C/11862/2015- DB | 06/11/2015 | Bhupatbhai Shah -Vs- C.C.-Kandla | OIA-KDL-CUSTOM-000-APP-026- 031-15-16 Dated : 09/07/2015 |
| 84 | C/COD /10990/2015 -in- C/11863/2015- DB | 06/11/2015 | Hitesh C Shah -Vs- C.C.-Kandla | OIA-KDL-CUSTOM-000-APP-026- 031-15-16 Dated : 09/07/2015 |
| 85 | C/COD /10991/2015 -in- C/11864/2015- DB | 06/11/2015 | Jaysukhlal Shah -Vs- C.C.-Kandla | OIA-KDL-CUSTOM-000-APP-026- 031-15-16 Dated : 09/07/2015 |
| 86 | E/ROA /10992/2015 -in- E/10884/2015-DB | 13/11/2015 | Softel Machines Ltd -Vs- C.C.E. & S.T.-Rajkot | OIA-RAJ-EXCUS-000-APP-154-14- 15 Dated : 28/08/2014 |
| 87 | E/COD /10993/2015 | 10/11/2015 | Faze Three Limited -Vs- | OIA-SIL-EXCUS-000-COM-035-14- 15 |

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| | -in- E/11871/2015-DB | | C.C.E & S.T.-Silvasa | Dated : 28/05/2015 |
| 88 | C/COD /10994/2015 -in- C/11874/2015-DB | 06/10/2015 | Trans Asian Shipping Services Pvt Ltd -Vs- C.C.-Kandla | OIO-KDL-COMMR-PVRR-03-2015-16 Dated : 27/05/2015 |
| 89 | C/CROSS /10995/2015 -in- C/11625/2015-DB | 10/11/2015 | C.C.-Jamnagar(prev) -Vs- Nirma Limited | OIA-JMN-CUSTM-000-APP-042-15-16 Dated : 30/06/2015 |
| 90 | C/Others /10996/2015 -in- C/10044/2015-DB | 17/11/2015 | Acc Ltd -Vs- C.C.-Jamnagar(prev) | OIA-JMN-CUSTOM-000-APP-276-14-15 Dated : 15/10/2014 |
| 91 | C/Others /10997/2015 -in- C/10044/2015-DB | 17/11/2015 | Acc Ltd -Vs- C.C.-Jamnagar(prev) | OIA-JMN-CUSTOM-000-APP-276-14-15 Dated : 15/10/2014 |
| 92 | C/Others /10998/2015 -in- C/10240/2015-DB | 17/11/2015 | Ballarpur Industries Ltd -Vs- C.C.-Jamnagar(prev) | OIA-JMN-CUSTOM-000-APP-284-285-14-15 Dated : 11/10/2014 |
| 93 | C/Others /10999/2015 -in- C/10240/2015-DB | 17/11/2015 | Ballarpur Industries Ltd -Vs- C.C.-Jamnagar(prev) | OIA-JMN-CUSTOM-000-APP-284-285-14-15 Dated : 11/10/2014 |
| 94 | C/Others /11000/2015 -in- C/11100/2015-DB | 17/11/2015 | Ballarpur Industries Ltd -Vs- C.C.-Kandla | OIA-KDL-CUSTM-000-APP-504-14-15 Dated : 31/03/2015 |
| 95 | C/Others /11001/2015 -in- C/11100/2015-DB | 17/11/2015 | Ballarpur Industries Ltd -Vs- C.C.-Kandla | OIA-KDL-CUSTM-000-APP-504-14-15 Dated : 31/03/2015 |

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| 96 | ST/ROM /11002/2015 -in- ST/273/2011-DB | 17/11/2015 | Garden Silk Mills Ltd -Vs- C.C.E. & S.T.-Surat-i | OIO-53/DEM/2010 Dated : 21/02/2011 |
| 97 | E/MA(EXTN) /11003/2015 -in- E/12289/2013- SM | 18/11/2015 | Hubergroup India Pvt Ltd -Vs- C.C.E. & S.T.-Vapi | OIA-SRP-25-VAPI-2013-14 Dated : 11/04/2013 |
| 98 | E/MA(EXTN) /11004/2015 -in- E/12291/2013- SM | 18/11/2015 | Hubergroup India Pvt Ltd -Vs- C.C.E. & S.T.-Vapi | OIA-SRP-24-VAPI-2013-14 Dated : 11/04/2013 |
| 99 | E/MA(EXTN) /11005/2015 -in- E/11138/2014- SM | 18/11/2015 | Hubergroup India Pvt Ltd -Vs- C.C.E. & S.T.-Daman | OIA-DMN-EXCUS-000-APP-254- 255-13-14 Dated : 17/12/2013 |
| 100 | E/MA(EXTN) /11006/2015 -in- E/12107/2014-DB | 18/11/2015 | Hubergroup India Pvt Ltd -Vs- C.C.E. & S.T.-Daman | OIO-DMN-EXCUS-000-COM-033- 13-14 Dated : 27/02/2014 |
| 101 | E/CROSS /11007/2015 -in- E/11468/2015- SM | 13/11/2015 | C.C.E. & S.T.-Vadodara-i -Vs- Sun Pharmaceuticals Industries | OIA-VAD-EXCUS-001-APP-112- 2015-16 Dated : 22/05/2015 |
| 102 | E/COD /11008/2015 -in- E/11882/2015- SM | 30/10/2015 | Ajitkumar R Tripathi -Vs- C.C.E & S.T.-Silvasa | OIO-SIL-EXCUS-000-COM-035-14- 15 Dated : 26/05/2015 |
| 103 | E/Early Hearing /11009/2015 -in- E/1295/2009-DB | 20/11/2015 | Nova Petrochemicals Ltd -Vs- C.C.E.-Ahmedabad-ii | OIO- 11/COMMISSIONER/MIJM/AHD- II/2009 Dated : 29/06/2009 |
| 104 | C/CROSS /11010/2015 -in- C/11536/2015- DB | 19/11/2015 | C.C.-Kandla -Vs- P C India Shipping Agency | OIO-KDL-COMMR-PVRR-03-2015- 16 Dated : 27/05/2015 |

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| 105 | C/Early Hearing /11011/2015 -in- C/10055/2015- DB | 23/11/201 5 | Hindalco Industries Limited -Vs- C.C.-Kandla | OIA-KDL-CUSTM-000-APP-370- 388-14-15 Dated : 01/10/2014 |
| 106 | ST/Early Hearing /11012/2015 -in- ST/10374/2014- DB | 23/11/201 5 | K N Dubey -Vs- C.C.E. & S.T.-Surat-i | OIO-SUR-EXCUS-001-COM-029- 13-14 Dated : 17/12/2013 |
| 107 | C/Early Hearing /11013/2015 -in- C/12068/2014- DB | 23/11/201 5 | Hooghly Shipbreakers Ltd -Vs- C.C.-Jamnagar(prev) | OIA-68-72-2014-CUS-COMMR-A-- JMR Dated : 21/03/2014 |
| 108 | ST/CROSS /11014/2015 -in- ST/11637/2015- DB | 23/11/201 5 | C.C.E. & S.T.-Bhavnagar -Vs- Shree Talala Sahakari Khand Udyog Mandli Limited | OIA-BHV-EXCUS-000-APP-011-15- 16 Dated : 29/05/2015 |
| 109 | ST/MA(EXTN) /11015/2015 -in- ST/293/2012-DB | 26/11/201 5 | Patel Associates Services -Vs- C.S.T.-Service Tax - Ahmedabad | OIA- 153/2012/STC/KANPAZHAKAN/CO MMR-A-/AHD Dated : 15/05/2012 |
| 110 | ST/MA(EXTN) /11016/2015 -in- ST/294/2012-DB | 26/11/201 5 | Patel Utility Services -Vs- C.S.T.-Service Tax - Ahmedabad | OIA-147- 148/2011/STC/KANPAZHAKAN/CO MMR-A-/AHD Dated : 09/05/2012 |
| 111 | ST/MA(EXTN) /11017/2015 -in- ST/292/2012-DB | 26/11/201 5 | Patel Utility Services -Vs- C.S.T.-Service Tax - Ahmedabad | OIA- 152/2011/STC/KANPAZHAKAN/CO MMR-A-/AHD Dated : 09/05/2012 |
| 112 | ST/MA(EXTN) /11018/2015 -in- ST/655/2011-DB | 26/11/201 5 | Patel Associates Services -Vs- C.S.T.-Service Tax - Ahmedabad | OIA- 260/2011/STC/KANPAZHAKAN/CO MMR-A-/AHD Dated : 29/09/2011 |
| 113 | ST/Early Hearing /11019/2015 -in- ST/90/2009-DB | 26/11/201 5 | Khurana Construction -Vs- C.C.E. & S.T.-Vadodara-i | OIO-01/STC/BRC-I/MP/COMMR- I/2008 Dated : 31/12/2008 |
| 114 | E/Early Hearing /11020/2015 | 27/11/201 5 | Vaibhav Auto Industries -Vs- | OIO-08-10-COMMR-RAJU-AHD-II- 2012 |

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| | -in- E/718/2012-DB | | C.C.E.-Ahmedabad-ii | Dated : 06/06/2012 |
| 115 | ST/ROA /11021/2015 -in- ST/13490/2013- SM | 27/11/2015 | Crystal Organizers Pvt Ltd -Vs- C.C.E. & S.T.-Rajkot | OIA-265-2013-RAJ-CE-AK- COMMR-A-AHD Dated : 21/06/2013 |
| 116 | ST/CROSS /11022/2015 -in- ST/11085/2015- DB | 24/11/2015 | C.S.T.-Service Tax - Ahmedabad -Vs- Visat Oil Tech P Ltd | OIA-AHM-SVTAX-000-APP-207-14- 15 Dated : 27/02/2015 |
| 117 | C/Early Hearing /11023/2015 -in- C/12116/2014- DB | 30/11/2015 | Binani Cement Limited -Vs- C.C.-Kandla | OIO-KDL/COMMR/57/2013-14 Dated : 24/02/2014 |
| 118 | E/Early Hearing /11024/2015 -in- E/14000/2013- SM | 30/11/2015 | Chandan Steel Ltd -Vs- C.C.E. & S.T.-Vapi | OIA-VAP-EXCUS-000-APP-317-13- 14 Dated : 01/10/2013 |
| 119 | C/COD /11025/2015 -in- C/11943/2015- DB | 12/10/2015 | Shree Krushi Seva Mandal -Vs- C.C.-Jamnagar(prev) | OIA-JMN-CUSTM-000-APP-028-15- 16 Dated : 16/06/2015 |
| 120 | ST/COD /11026/2015 -in- ST/11944/2015- DB | 08/10/2015 | P Shiva Kumari -Vs- C.C.E. & S.T.-Rajkot | OIO-RAJ-EXCUS-000-COM-41-14- 15 Dated : 11/11/2014 |
| 121 | ST/CROSS /11027/2015 -in- ST/11544/2015- DB | 27/11/2015 | C.C.E. & S.T.-Surat-ii -Vs- Prashant Agency | OIA-CCESA-VAD-APP-II-/SSP- 134/2014-15 Dated : 31/03/2015 |
| 122 | E/COD /11028/2015 -in- E/11960/2015-DB | 02/11/2015 | Orbit Security Services -Vs- C.C.E. & S.T.-Surat-ii | OIA-SUR-EXCUS-002-APP-126-14- 15 Dated : 13/10/2014 |